IN THE HIGH COURT OF KARNATAKA AT KALABURAGI BENCH ON THE DAY OF Tuesday THE 15th Day Of April 2025 COURT HALL NO 5 SITTING AT DHARWAD BENCH DHARWAD at 02:30PM **BEFORE**

THE HON'BLE JUSTICE E.S.INDIRESH

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.

Pet/Appl/Comp & Adv Resp & Adv

MATTER PERTAINS TO KALABURAGI BENCH **HEARING - INTERLOCUTORY APPLN**

1 CMP 200004/2022 (,) REG: IA 2/24 FOR PERMISSION TO FILE AND PROSECUTE THE RECALLING APPLICATION VIDE ORDER DATED 29.01.2024 2) IA 1/24 FOR RECALLING THE ORDER DATED 29.01.2024

> (THIS CMP WAS ALLOWED BEFORE

ESIJ ON 29.01.2024)

PET: AL-SHAZAN ANAS ENTERPRISES GULBARGA RASOOL S/O ABDUL **GANESH SUBHASHCHANDRA KALBURGI**

& SIDDAPPA C PUJARI

RES: SYED ABDUL RAZAK ABANSHA

RESPONDENT - SYED ABDUL RASOOL- SD (AS PER POSTAL TRACK REPORT) A M BIRADAR FOR R1(A)

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